

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/240(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	GOVIND KUMAR CHOUDHARY & ANR VS WHITESNOW INFRASTRUCTURE PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Arani Guha, Adv. ] For the petitioner

Ms. Manju Bhuteria, Adv. ] For Respondent no.1 to 6

Mr.Aasish Choudhury,Adv. ]

Ms.Puja Tripathi, Adv. ]

**ORDER**

3. Ld.Counsel on both sides present.
4. Pleadings are complete.
5. List this matter on **13/03/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**